

IV. *Pharmacists/Store-keeper-cum-clerk*

One for each dispensary

V. *Class IV Staff*

<i>No. of medical Officer</i>	<i>Female Attendant</i>	<i>Peon</i>	<i>Nursing Orderly</i>	<i>Sweeper</i>	<i>Chowkidar*</i>
1	2	3	4	5	6
Upto 3	1	1	1	1	1
4	1	2	2	2	1
5	2	2	1	2	1
6	2	2	1	2	1

\* Where an Ayurvedic/Homoeopathic dispensary is housed in the same/adjacent building in which allopathic dispensary is located the chowkidar of the Allopathic dispensary will also look after the Ayurvedic/Homoeopathic dispensary.

89  
**Survey Regarding Women Getting Addicted to Drugs**

3300. SHRI HARISH PAL: Will the Minister of WELFARE be pleased to state:

(a) whether ladies and women students are getting addicted to heroine, liquor and intoxicating pills;

(b) whether any survey has been conducted by Government in this regard;

(c) if so, the details thereof;

(d) the steps taken to check the trend;

(e) whether Government propose to bring any legislation to curb the trend; and

(f) if so, when?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (f). As per the information available

with us, the number of ladies and women students who are addicted to drugs is extremely small. However, a centre for treating women has been exclusively set up in Calcutta. The Narcotic and Psychotropic Substances Act, 1985 to control trafficking, peddling and consumption of drugs already exists.

[Translation]

90  
**Essential Commodities to Madhya Pradesh**

3301. SHRI S.C. VARMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Madhya Pradesh is being allotted sugar quota on the basis of 1986 population figure whereas the estimated population of State in 1989 is more than 6 crores;

(b) if so, whether Government propose

to revise the norms;

(c) if not, the reasons therefor;

(d) the requirement of other essential commodities of State and the present supply position thereof for the last six months, month-wise; and

(e) whether Government propose to enhance the supply and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) and (c). Levy sugar quota to various State Governments including Madhya Pradesh Government, is being allotted on uniform norms of 425 gms per capita monthly availability for the projected population as on 1.10.86. This monthly levy sugar quota is effective from 1st February, 1987. Due to the limited availability of levy sugar, it is not of levy sugar to State Governments.

(d) and (e). The allocations of foodgrains (wheat and rice) from Central Pool for public distributions system are made on month to month basis taking into account the stock position in the Central Pool, market availability, past off-take and other related factors.

Kerosene oil requirements are assessed by allowing a suitable growth rate over the allocations made for the corresponding period of the previous year, and not on the basis of population etc.

The allocations of edible oil depend upon the total availability with the Government. However, the allocation of edible oil to Madhya Pradesh has been increased to 5,000 metric tonnes in August, 1990 and this increased allocation is likely to continue for a couple of months to meet the enhanced demand of festival months.

The details of allotment and off-take of wheat, rice, kerosene and edible oil to Madhya Pradesh from January, 1990 to June, 1990 are indicated in the Statement below.

## STATEMENT

*The allotment and off-take of Wheat, Rice, Edible Oil, Kerosene Oil to Madhya Pradesh*

		(Qty. in tonnes)			
Month	Commodity	Allotment	Off-take		
1	2	3	4		
January, 1990	Wheat	30000	26000		
	Rice	25000	19600		
	Edible oil	2000	1299		
February, 1990	Kerosene oil	33620	33622		
	Wheat	30000	30000		
	Rice	25000	22300		
March, 1990	Edible oil	2000	1757		
	Kerosene oil	33620	35281		
	Wheat	30000	20400		

(Qty. in tonnes)

Month	Commodity	Allotment	Off-take
1	2	3	4
April, 1990	Rice	25000	16500
	Edible oil	2000	1044
	Kerosene oil	31513	32774
	Wheat	30000	18800
	Rice	25000	16600
	Edible oil	2000	1484
May, 1990	Kerosene oil	31013	32245
	Wheat	30000	20000
	Rice	25000	26100
	Edible oil	2000	1165
	Kerosene oil	31013	31172

(Qty. in tonnes)

Month	Commodity	Allotment	Off-take
1	2	3	4
June, 1990	Wheat	3000	15300
	Rice	25000	20700
	Edible oil	4000	1448
	Kerosene oil	31013	31319